

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:7156

ANSWERED ON:21.05.2012

NHAI

Mani Shri Jose K.

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the National Highways Authority of India (NHAI) has brought a new amendment which allows only seven largest players to submit financial bids;
- (b) if so, the details thereof alongwith the reasons for bringing this amendment;
- (c) whether such measures adversely affect completion in the highways building sector; and
- (d) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

(a) to (d) Yes, Madam. National Highways Authority of India (NHAI) has invited Request for Qualification (RFQ) for two pilot projects having a Clause in the new RFQ document for Engineering, Procurement and Construction (EPC) method of contracting where the NHAI expects to shortlist upto 7 (seven) top pre-qualified applicants ranked on basis of their aggregate experience score. This is a new document and not an amendment. Such measures do not affect completion in the highways building sector adversely as the criteria in this new RFQ document has so far been adopted only for two pilot projects.